

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V- 13/2014/241 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(1-A) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Joint Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 7400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri S.T. Nair, Joint Registrar, promoted to the post of Registrar (Establishment).

Sri Narayan Prasad Joshi, Deputy Registrar

By order,

REGISTRAR GENERAL

Memo No. HC.V-13/2014/241 A /Estt. # Dated 24.11.2015
Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Alzawl Bench, Alzawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. Sri N.P. Joshi, Deputy Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order/Personal File .

REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V- 77/2013(pt-II)/ 837 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(2) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officers, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6400/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Biman Gogoi, Deputy Registrar promoted to the post of Joint Registrar and against the post sanctioned vide Govt. letter No. JDJ.260/2015/16 dtd. 10.8.2015 respectively.

1. **Sri Binod Ch. Sarma, Assistant Registrar**
2. **Sri Subhash Ch. Bharali, Assistant Registrar.**

By order,

24/11/15
REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/ 837/A /Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Alzawi Bench, Alzawi).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaldan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. Sri Binod Ch. Sarma, Assistant Registrar, Gauhati High Court, Guwahati.
12. Sri Subhash Ch. Bharali, Assistant Registrar, Gauhati High Court, Guwahati.
13. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
14. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
17. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
19. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ _____, Gauhati High Court, Guwahati.
22. The Court Officer, Gauhati High Court, Guwahati.
23. The Chief Security Officer, Gauhati High Court, Guwahati
24. The CA to the Registrar General, Gauhati High Court, Guwahati.
25. The Order/Personal File .

[Handwritten Signature]
REGISTRAR GENERAL

24/11/15

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V- 13/2014/ 212 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(2) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri N.P. Joshi, Deputy Registrar promoted to the post of Joint Registrar.

Sri Golap Chandra Hazarika, Assistant Registrar

By order,

REGISTRAR GENERAL

Memo No. HC.V-13/2014/ 212 D /Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. Sri Golap Ch. Hazarika, Assistant Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati. :
24. The Order/Personal File .

REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V-10/1998/ 235 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 7(4) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following employees temporarily and until further orders as **Senior Grade Translator** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4900/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, against the posts fell vacant due to promotion of Sri K.R. Surroy, Smt. Ditmoni Gogoi and Sri Partha Pratim Goswami, all Sr. Gd. Translators to the posts of Chief Translator respectively; release of Sri Narayan Kuri, Sr. Gd. Translator from High Court service and retirement of Sri Sarbeswar Sarania, Sr. Gd. Translator on attaining the age of superannuation.

1. Smt. Mitali Kotoki, Junior Grade Translator
2. Md. Sofizur Rahman, Junior Grade Translator
3. Md. Mobarak Hussain, Junior Grade Translator
4. Sri Suchenjit Bayan, Junior Grade Translator
5. Sri Pranab Jyoti Borah, Junior Grade Translator
6. Sri Mrinal Kr. Bhattacharyya, Junior Grade Translator

By order,

REGISTRAR GENERAL

Memo No. HC.V-10/1998/ 235 /Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati-21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.

15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload
this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ _____, Gauhati High Court, Guwahati.
19. The Court Officer, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General, Gauhati High Court, Guwahati.
22. Smt. Mitali Kotaki, Jr. Gd. Translator, Gauhati High Court, Guwahati.
23. Md. Sofizur Rahman, Jr. Gd. Translator, Gauhati High Court, Guwahati.
24. Md. Mobarak Hussain, Jr. Gd. Translator, Gauhati High Court, Guwahati.
25. Sri Suchenjit Bayan, Jr. Gd. Translator, Gauhati High Court, Guwahati.
26. Sri Pranab Jyoti Borah, Jr. Gd. Translator, Gauhati High Court, Guwahati.
27. Sri Mrinal Kr. Bhattacharyya, Jr. Gd. Translator, Gauhati High Court,
Guwahati.
28. The Order File/Personal File.

13/11/15
REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V-10/1998/ 834 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 7(4) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint **Sri Partha Pratim Goswami**, Senior Grade Translator, temporarily and until further orders as **Chief Translator** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6100/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Smt. Dipika Devi, Chief Translator, promoted as Special Officer (Translation Wing).

By order,

sd/-
REGISTRAR GENERAL

Memo No. HC.V-10/1998/ 834A/Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ _____, Gauhati High Court, Guwahati.
19. Sri Partha Pratim Goswami, Sr. Gd. Translator, Gauhati High Court, Guwahati.
20. The Court Officer, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File/Personal file.

sd/- 24-11-15
REGISTRAR GENERAL

24/11/15

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V- 77/2013(pt-II)/ 239 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following employees, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/-(PB-3) with Grade Pay of Rs. 4900/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Smt. Dolly Devi, Sri Basanta Kr. Sarma, both Administrative Officer (Judicial), promoted to the posts of Assistant Registrar respectively and against the posts sanctioned vide Govt. letter No. JDJ.260/2015/16 dtd. 10.8.2015.

1. **Sri Ganesh Kalita, Senior Judicial Assistant**
2. **Sri Uttam Kr. Barman, Court Master**
3. **Sri Dulal Dutta, Court Master**
4. **Sri Sankar Prasad Dey, Court Master**

By order,

[Signature]
REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/ 239 A /Estt. # Dated 24.11.2015
Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. Sri Ganesh Kalita, SJA, Gauhati High Court, Guwahati.
21. Sri Uttam Kr. Barman, Court Master, Gauhati High Court, Guwahati.
22. Sri Dulal Dutta, Court Master, Gauhati High Court, Guwahati.
23. Sri Sankar Prasad Dey, Court Master, Gauhati High Court, Guwahati.
24. The Court Officer, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati
26. The CA to the Registrar General, Gauhati High Court, Guwahati.
27. The Order/Personal File .

[Signature]
REGISTRAR GENERAL

[Handwritten]
24/11/15

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 24th November, 2015

No. HC.V- 10/1998/ 833 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint **Smt. Dipika Devi**, Chief Translator, temporarily and until further orders as **Special Officer (Translation Wing)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice Shri Suresh Ch. Sharma, Special Officer (Translation wing) retired on attaining the age of superannuation.

By order,

REGISTRAR GENERAL

Memo No. HC.V-10/1998/ 833A/Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. Smt. Dipika Devi, Chief Translator, Gauhati High Court, Guwahati.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. The Court Officer, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File/Personal file.

REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 24th November, 2015

No. HC.V-8/2012(pt)/ 240 / Estt. ## The following Judicial Assistants are promoted and appointed temporarily and until further orders, as **Senior Judicial Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4300/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, against the posts sanctioned vide Govt. letter No. JDJ.260/2015/16 dtd. 10.8.2015.

1. **Sri Bikram Jyoti Sarma, Judicial Assistant**
2. **Smt. Hollemkim Zasel, Judicial Assistant**
3. **Sri Damien Lalnunmawia Lushai, Judicial Assistant**

By order,


REGISTRAR GENERAL

Memo No. HC.V-8/2012(pt)/ 240 / Estt. Dtd. 24.11.2015

Copy to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati - 29.
2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6 for information and necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6 for information and necessary action.
6. The Joint Registrar,....., Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
8. The Deputy Registrar,, Gauhati High Court, Guwahati
9. The Assistant Registrar, Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati-1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ ,
Gauhati High Court, Guwahati.
15. The F&AO, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
17. The AOJ _____, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The Court Officer, Gauhati High Court, Guwahati.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.
21. Sri Bikram Jyoti Sarma, JA, Gauhati High Court, Guwahati.
22. Smt. Hoilemkim Zasel, JA, Gauhati High Court, Guwahati.
23. Sri Damien Lalnunmawia Lushai, J.A., Gauhati High Court, Guwahati.
24. The Order File.


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V- 77/2013(pt-II)/ 236/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(1-A) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Joint Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 7400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining against the post sanctioned vide Govt. letter No. JDJ.260/2015/16 dtd. 10.8.2015.

Sri Biman Gogoi, Deputy Registrar

By order,

edf
REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/ 236 A /Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Alzawl Bench, Alzawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. Sri Biman Gogoi, Deputy Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order/Personal File .

M. Gogoi
REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V-13/2014/ 399 /Estt. ##In exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Sr. Private Secretary** in the Principal Seat of the Gauhati High Court, Guwahati in the payband of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6300/- and other allowances as admissible under the Rules with effect from the date of his joining vice Sri Purna Prasad Upadhyay, Sr. Pvt. Secretary promoted to the post of Assistant Registrar.

Sri Narayan Acharya, Private Secretary

By order,

edf
REGISTRAR GENERAL

Memo No. HC.V-13/2014/ 399 A/Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar....., Gauhati High Court, Guwahati/Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. Sri Narayan Acharya, Private Secretary, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order/Personal File .

24/11/15
REGISTRAR GENERAL
24/11/15

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V- 77/2013(pt-II)/ 828/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(3) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officers, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/-(PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining vice Sri Binod Ch. Sarma and Sri Subhash Ch. Bharali, both Assistant Registrars, promoted to the posts of Deputy Registrar respectively and against the post sanctioned vide Govt. letter No. JDJ.260/2015/16 dtd. 10.8.2015.

1. **Smt. Dolly Devi, Administrative Officer (Judicial)**
2. **Sri Basanta Kr. Sarma, Administrative Officer (Judicial)**
3. **Sri Bichitra Narayan Thakuria, Administrative Officer (Judicial)**

By order,

only
REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/ 828A/Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar....., Gauhati High Court, Guwahati/Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. Smt. Dolly Devi, AOJ, Gauhati High Court, Guwahati.
20. Sri Basanta Kr. Sarma, AOJ, Gauhati High Court, Guwahati.
21. Sri B.N. Thakuria, AOJ, Gauhati High Court, Guwahati.
22. The AOJ _____, Gauhati High Court, Guwahati.
23. The Court Officer, Gauhati High Court, Guwahati.
24. The Chief Security Officer, Gauhati High Court, Guwahati
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .

24-11-15
REGISTRAR GENERAL

24-11-15

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th November, 2015

No. HC.V- 13/2014/ 813/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(3) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/-(PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Golap Ch. Hazarika, Assistant Registrar, promoted to the post of Deputy Registrar.

Sri Purna Prasad Upadhyay, Sr. Private Secretary

By order,

REGISTRAR GENERAL

Memo No. HC.V-13/2014/ 243A/Estt. # Dated 24.11.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar....., Gauhati High Court, Guwahati/Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. Sri Purna Prasad Upadhyay, Sr. Pvt. Secretary, Gauhati High Court, Guwahati.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order/Personal File .

REGISTRAR GENERAL